

साम्प्रदायिक दंगों सम्बन्धी जांच आयोग

\*1486. श्री यशपाल सिंह :

श्री भोगेन्द्र झा :

क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि साम्प्रदायिक दंगों के बारे में जांच करने के लिये सरकार द्वारा नियुक्त की गई जांच समिति ने अपना प्रतिवेदन दे दिया है; और

(ख) यदि हां, तो इस का ब्योरा क्या है ?

गृह-कार्य मन्त्री (श्री यशवन्तराव चव्हाण) :

(क) अभी नहीं, श्रीमान् ।

(ख) प्रश्न ही नहीं उठता ।

इलाहाबाद के मुसलमान निवासियों से जापन

\*1487. श्री सरजू पाण्डेय : क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इलाहाबाद के मुसलमान निवासियों से एक जापन मिला है;

(ख) यदि हां, तो क्या जापन में लगाये गये आरोपों की जांच कर ली गई है; और

(ग) उसमें क्या आरोप लगाये गए हैं ?

गृह-कार्य मन्त्री (श्री यशवन्तराव चव्हाण) :

(क) जी हां, श्रीमान् ।

(ख) राज्य सरकार ने श्री एम० लाल, सदस्य, राजस्व बोर्ड, को इलाहाबाद में साम्प्रदायिक दंगों के कारणों तथा प्रसारण पर जांच करने के लिये नियुक्त किया है ।

(ग) मुख्यतः आरोप पुलिस तथा न्यायाधिकारियों के पक्षपात-पूर्ण व्यवहार के सम्बन्ध में है ।

Communal Riots in Tinsukia, Assam

\*1488. SHRI HEM BARUA :  
DR. SURYA PRAKASH  
PURI :

SHRI SHIV KUMAR  
SHASTRI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that communal rioting broke out recently in Tinsukia, Assam : and

(b) if so, the number of people killed and injured in the incident as also the measures taken by Government to prevent such incidents taking place in a border State like Assam ?

THE MINISTER OF HOME AFFAIRS  
(SHRI Y. B. CHAVAN) : (a) Yes, Sir.

(b) No one was killed in the riots. Information regarding the number of persons injured is being collected. The State Government have issued necessary instructions to the local officers emphasising the need for constant vigilance and to take adequate preventive measures and firm action to keep communal and anti-social elements under check. The police have registered 48 cases and arrested 273 persons in connection with the disturbances in Tinsukia.

"Farmer's League"

\*1489. SHRI MADHU LIMAYE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Nasik Zila Parishad has drawn Government's attention/passed a resolution against the organisation like "Farmer's League" (translation from Marathi) sponsored by foreign missions ;

(b) whether the Chief Minister or any other Minister of Maharashtra has given any assurance to the Maharashtra Legislature in regard to no extension of missionaries visa permits ; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI  
VIDYA CHARAN SHUKLA) : (a) A  
resolution passed by the Nasik Zila Parishad stating, *inter alia*, that the activities of the Maharashtra Shekari Mandal, Manmad, and Maharashtra Prabodhan Mandal, Nasik, and all their sub-branches should be immed-

diately stopped, has been received by the Government of Maharashtra.

- (b) No, Sir.  
(c) Does not arise.

#### Voting Rights for Kashmiris

\*1490. SHRI INDER J. MALHOTRA:  
SHRI BAL RAJ MADHOK :

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether it is a fact that there are thousands of people in Jammu and Kathua Districts of Jammu and Kashmir State who have no voting rights to participate in the elections to the State Assembly, but have for Lok Sabha ;  
(b) if so, the reasons therefor ; and  
(c) the action Government propose to take in the matter ?

THE MINISTER OF HOME AFFAIRS  
(SHRI Y. B. CHAVAN) : (a) Yes, Sir.

(b) and (c). For Parliamentary constituencies, the qualifications of voters are the same in Jammu and Kashmir as in the rest of the country. For elections to the Jammu and Kashmir Assembly, under the State Law, voting rights are restricted to permanent residents ; there is no proposal to change this.

#### Complaint About 'Big Money' Causing Defections

\*1491. SHRI SAMAR GUHA : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether Government are aware of the frequent complaints made by political parties about the use of 'big money' for causing defections in different State Assemblies ;  
(b) whether a Madhya Pradesh M.L.A. made a disclosure in the Assembly throwing a bundle of currency notes on its floor to the effect that he was induced to defect in favour of the Congress by the offer of that money ; and  
(c) if so, whether Government propose to ask the Committee of Members of Parliament to deal with the problems of defection to enquire into these allegations ?

THE MINISTER OF HOME AFFAIRS  
(SHRI Y. B. CHAVAN) : (a) Government are aware of the complaints regarding the methods adopted for securing defections in different State Assemblies.

- (b) Facts are being ascertained.  
(c) No, Sir.

#### School Text Book

\*1492. SHRI SITARAM KESRI : Will the Minister of EDUCATION be pleased to state :

- (a) the number of States that have nationalised School Text Books ;  
(b) whether complaints have been received of factual errors in the text books and of using the text books for political ends by the State Governments ; and  
(c) if so, the steps proposed to have uniform text books all over the country ?

THE MINISTER OF EDUCATION  
(DR. TRIGUNA SEN) : (a) All State Governments except Gujarat have nationalised text books production at various stages of school education and in varying degrees.

(b) Complaints were received that some of the textbooks, prescribed for schools in certain States, contained objectionable passages. A Committee to examine this issue has been set up and its report is awaited.

(c) The national Council of Educational Research and Training has a programme of preparing model textbooks in different subjects, and making them available to the State Governments for adoption and adaptation. Some of the State Governments have already prescribed the textbooks prepared by National Council of Educational Research and Training. This includes the Central Board of Secondary Education, Delhi and Delhi Administration.

#### Indian School of International Studies

\*1493. SHRI RABI RAY : Will the Minister of EDUCATION be pleased to state :

- (a) whether his attention has been drawn to a news report in 'Patriot' of the 4th April, 1968, that his Ministry is likely